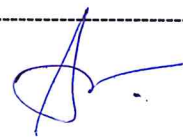


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.99/2017	-	Admission	241-242	H. Anantha Krishna Rao Vs Dust Control & Ventilation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Respondent.	JSA	

ORDER

Counsel for petitioner is present. Matter is listed for admission. Heard the counsel. Issue notice to the respondent. Registry to prepare notice and petitioner counsel to collect notices from the registry and serve on the respondent. List it on 27/09/2017.


MEMBER(J)


MEMBER(T)